

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/ 1309/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Susmita Phukan Khaund,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the <sup>th</sup> 24 February, 2021

Sub: **Withdrawal of casual leave.**

Ref:- Your letter No. DJL/1225/2021 Date 20.02.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 17.02.2021, has been granted.

Yours faithfully,


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**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/ 1310 /A, dated 24.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
*Rda*